RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt. (RJS)/40/2020

Dated: 20.05.2020

In pursuance of Rule 7 of the Rajasthan Judicial Service Rules, 2010, considering the strength of Senior Civil Judge Cadre to be 316, and keeping in view the determination of vacancies for the year 2020-21, **71** (65+6*) vacancies in **Senior Civil Judge Cadre** are hereby notified for year **2020-21**.

Note:- 06* future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

In case the cadre strength is revised to 366, the vacancies in **Senior Civil Judge Cadre** would be **150** (137+13*).

Note:- 13* future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,

REGISTRAR GENERAL

Dated: 20.05.2020

No.RJS/Estt.B2(i)/04/2020/1273

Copy forwarded to the following for information and necessary action:-

- 1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
- 2. Registrar (Admn.), Rajasthan High Court, Jodhpur and Bench, Jaipur.
- 3. Registrar (Examination), Rajasthan High Court, Jodhpur.
- 4. Registrar (Classification), Rajasthan High Court, Jodhpur/Bench, Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
- 5. All District & Sessions Judges with the request to circulate it amongst officers of Civil Judge Cadre in their Judgeship.

6. Notice Board.

REGISTRAR GENERAL